

Kjul (Harohar) river to afford flood control in the command of the Dakra Nalla scheme. The scheme is estimated to cost Rs. 848.24 lakhs.

2. Surajgarha Pump Scheme:

The scheme, estimated to cost Rs. 112.32 lakhs, envisages kharif irrigation in the district of Mungghyr by lifting 3.4 cumecs of water from river Harohar, a tributary of Ganga. The culturable commanded area is 4,125 hectares and will irrigate 3302 hectares annually.

**Surrender by Underground Rebels
in Nagaland, Mizoram and
Arunachal Pradesh**

*785. SHRI SHANKERRAO SAVANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of underground rebels in Nagaland, Mizoram and Arunachal Pradesh who have surrendered during the last two years;

(b) the number of them still underground;

(c) whether the surrendered persons have been taken into custody; and

(d) the precautions taken to see that they do not revert to their illegal activities?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANNANDA REDDI): (a) According to information available with the Govt. of India, 1236 underground in Nagaland and 274 underground in Mizoram came overground during the two calendar years 1974 and 1975. Arunachal Pradesh has been peaceful and has no underground.

(b) No authentic figures are available.

(c) and (d). The policy of the Govt. has been that those underground who come overground voluntarily, giving up the path of violence, are not taken into custody. They are allowed to go to their respective villages and given financial and other assistance for their rehabilitation. The State/UT Governments have schemes for gainful employment and economic rehabilitation of such persons. These include providing Govt. jobs for those found fit, rehabilitation on land, giving of agricultural loans/grants, vocational guidance and rehabilitation grants in cash. Those who want to go for higher education are also encouraged to do so. Their proper rehabilitation and their return to the normal life in the village and society is encouraged so that they abjure once for all the path of violence. However, where necessary surety/undertaking is obtained at the time of their coming overground.

**सैनिकों के लिये आवास योजना और मकान
किराया भत्ता**

*786. श्री चिरंजीव झा : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार सैनिकों के लिये मकान किराया भत्ते में वृद्धि करने तथा उन के लिये आवास योजनाओं को तेजी से कार्यान्वित करने का है ?

(ख) यदि हाँ, तो इन्हें कब तक कार्यान्वित किया जायेगा ; और

(ग) उस पर कितना व्यय किया जायेगा ?

रक्षा मंत्री (श्री बंती जाल) : (क) मे (ग) जवानों के लिए मकान बनाने के लिए अधिक धन उपलब्ध किये जाने के लिए लगातार प्रयास किए गए हैं। पिछले 5 वर्षों में प्रति वर्ष औसततन 7,000 मकान बनाये गये। इस समय जो मकान बनाये जा

रहे हैं या जिन के बारे में मंजूरी ली जा रही है, उनकी संख्या लगभग 10,000 है । इसके बावजूद भी अभी लगभग 1.1 लाख मकानों की कमी है । यद्यपि यह बता पाना संभव नहीं है कि कब तक यह कमी पूरी हो जाएगी, लेकिन निर्माण कार्य को और तेज करने के लिए प्रयास जारी रहेंगे । सैनिकों के लिए आवास योजनाओं पर लगभग 400 करोड़ रुपए व्यय होने की संभावना है ।

2. अफसर रैंक से नीचे के जिन कार्मिकों को पारिवारिक आवास नहीं दिए गए हैं, उन्हें निजी तौर पर अपने रहने का इंतजाम स्वयं करने की अनुमति दी हुई है और सरकारी मकान की जगह उन्हें मुआवजा दिया जाता है, जिस में फरनीचर, पानी और बिजली का खर्च भी शामिल होता है तृतीय वेतन आयोग की सिफारिशों को ध्यान में रखते हुए सरकारी मकान के बदले दिए जाने वाले मुआवजे की दरों में संशोधन करने के प्रश्न पर विचार किया जा रहा है और आशा है कि निकट भविष्य में इन सर्वध में आदेश जारी हो जायेंगे । प्रस्तावित आदेशों के परिणामस्वरूप रकम पर कुल हितना खर्चा आएगा, सका हितना लगाया जा रहा है ।

DVC dues outstanding against Calcutta Electric Supply Corporation

*787. SHRI INDRAJIT GUPTA:
Will the Minister of ENERGY be pleased to state:

(a) whether his attention has been drawn to the complaint by the Chairman, DVC that arrears amounting to Rs. 6 crores are due to the DVC from the Calcutta Electric Supply Corporation;

(b) whether DVC power generation costs 14.1 paise per unit whereas

it is sold to the Calcutta Electric Supply Corporation for 12 paise per unit but CESC charges from the public 20 paise per unit; and

(c) if so, whether Government propose to check such profiteering in a public utility service?

THE MINISTER OF ENERGY
(SHRI K. C. PANT): (a) Yes, Sir.

(b) and (c). As per the information furnished by the Damodar Valley Corporation, the cost of sale of energy during 1975-76 is estimated to be 14.9 p/kWH. The average rate charged by the Damodar Valley Corporation from Calcutta Electric Supply Corporation varies from 15.5 to 16.5 p/kWH depending upon the load factor.

The rate charged by the Calcutta Electric Supply Corporation varies for different categories of consumers. According to the audited accounts of the Calcutta Electric Supply Corporation for 1970-71 to 1974-75 its clear profit in any year of account did not exceed the reasonable return permitted under the Electricity (Supply) Act, 1948. If the clear profit of the Calcutta Electric Supply Corporation in any year of account exceeds the amount of reasonable return, necessary action will have to be taken by the State Government as required under the Electricity (Supply) Act, 1948.

Growth of Industrial Production

*788. SHRI M. KATHAMUTHU:
Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government expect an eight to ten per cent growth in industrial production during the year 1976-77; and

(b) if so, the factors likely to contribute to achieve this target?